

Listed on : 24.09.2015
Court No. :
Item :

SECTION-II

IN THE SUPREME COURT OF INDIA
CRIMINAL APPELLATE JURISDICTION

CRIMINAL APPEAL NO. 1236 OF 2015

WITH

CRIMINAL MISCELLANEOUS PETITION NO. 16168 OF 2015

(Application for stay)

Chain Sukh Gole

...Appellant

VERSUS

Registrar,

High Court of Judicature at Allahabad & Ors.

...Respondents

OFFICE REPORT

It is submitted that an application for exemption from surrendering (Criminal Misc. Petition No. 14879 of 2015) in the matter above mentioned was listed before the Hon'ble Judge in Chambers on 14th September, 2015 when His Lordship was pleased to pass the following order:

**"CRLMP. 14879 of 2015 for exemption from
surrendering is allowed."**

It is further submitted that Criminal Appeal No. 777 of 2015 arising out of similar issue was disposed of vide this Hon'ble Court's Order dated 3rd August, 2015. Copy of Order dated 3rd August, 2015 is enclosed herewith for kind perusal of the Hon'ble Court.

The appeal above-mentioned is listed before the Hon'ble Court with this office report.

DATED this the 22nd day of September, 2015.

Sd/-
ASSISTANT REGISTRAR

COPY TO:

Mr. Debasis Misra, Advocate
80, Lawyer's Chambers, S.C.I., N.D.
c4/dk

ASSISTANT REGISTRAR